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1973 and there have been no short- i falls in the suppi'.e-i since them. The total quantity of furnace oil supplied by the IOC to this unit from April 1972 till 15th March 1973 is 1695 KL-

SHORT SUPPLY OF WAGONS FOR TRANSPORTATION OF FOUNDRY COAL TO GUJARAT

- 1713. SHRI I. K. KALANIA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government have received any complaints from the Government of Gujarat regarding inadequate supply of wagons for transporting foundry coal even against high priority;
- (b) what was the total demand for wagons in 1972-73 for transport of foundry coal and the number of wagons actually made available during the same period; and
- (c) what steps have been taken by Government in this regard?

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): (a) Yes.

- (b) Hard coke issued by the Foundries. Gujarat Government sponsor demands of hard coke in favour of Depot holders and Asociations to the extent of 6,000 wagons per year which is the quota alotted to Gujarat State. Some movement of non-sponsored hard coke from Steel Plants to Gujarat State also takes place. A total number of 8850 wagons were allotted Jor hard coke to Gujarat State during 1972-73 (upto February 1973).
 - (c) Every possible effort is being made to step up loading of coal and coke to all States including Gujarat.

CONSTRUCTION OF NEW RAIL-WAY LINES

1714. SHRIMATIRATHNABAI SREENIVASA RAO: Will the Minis-

ter of RAILWAYS be pleased to state:

- (a) whether Government have any proposal to construct new broad gauge railway lines from (i) Nadikude to Bibinagar, (ii) Bailadilla to Kovvur *via* Bhadrachalam and (iii) Ramgun-dam to Nizamabad via Karimnagar;
 - (b) if so, the details thereof; and
- (c) whether any of these lines will be taken up and completed during the Fifth Plan period?

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): (a) and (b) (i) Nadikude—Bibinagar—The proposal is under consideration.

- (ii) Bailadilla to Kovvur *via* Bhadrachalam—Recent up-dating of the earlier survey report for a BG line from Kovvur to Bhadrachalam has revealed that this line would not be economically viable.
- (iii) Ramgundam to Nizamabad *via* Karimnagar—Earlier surveys for this line had revealed that the proposal was highly unremunerative. The present day costs would be very much higher and due to paucity of funds, it is difficult to take up construction of this line in the near future.
- (c) Proposals for Fifth Plan have not been finalised.

CONVERSION OF TIRUPATI—KAT-PADI NARROW GAUGE LINE INTO BROAD GAUGE

- 1715. SHRIMATI RATHNABAI SREENIVASA RAO: Will the Minister of RAILWAYS be pleased to state:
- (a) whether there is any proposal to convert Tirupati-Katpadi line into broad gauge;
 - (b) if so, the deails thereof; and
- (c) whether it will be taken up during the Fifth Plan period?

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): (c) No.

(b) Does not arise.

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(c) Proposals for the Filth Plan have not been finalised.

MEMORANDUM SUBMITTED BY ALL INDIA SCHEDULED CASTES AND SCHEDULED TRIBES RAIL-WAY ASSOCIATION, DELHI

1716. SHUI N. H. KUMBHARE: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that All India Scheduled Castes and Scheduled Tribes Railway Association, Delhi has submitted a memorandum on 5th February, 1973 to Government pressing certain demands;
 - (b) if so, the details thereof; and
- (c) the action taken by Government thereon?

THE MINISTER FOR RAILWAYS (SHRI" L. N; MISHRA): (a) Yes.

- (b) The demands of the Association are: (i) Full recognition, and (ii) setting up of separate cells at Divi sional levels to watch the interests of reserved community employees.
- (c) (i) It has been the policy of the Government to discourage forma tion of Unions or Associations on the basis of caste, tribe or religion. Ac cordingly recognition cannot be grant ed to Associations like All India Sche duled Castes and Scheduled Tribes Railway Employees Association.
- (ii) Separate Cells at the Divisional level are not considered justified.

POWER GENERATION IN GUJARAT

1717. SHRI I. K. KALANIA: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether it is a fact that in each successive plan period, the targets fixed for the power generation in the State of Gujarat have remained behind accomplishment; and
- (b) if so, what further steps are proposed to be taken to achieve the targets?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI **BALGOVIND** VERMA): (a) and (b) The Gujarat State came into existence from the beginning of the Third Plan period. During this plan, against a target of 314 MW of additional installed capacity, the achievement was 318 MW. The plan target was thus fulfilled. During the Fourth Plan, against a target of 754 MW of additional generating capacity, the achievement is likely to be 409 MW. The shortfall is on account of delay in delivery of main plant and equipment by tho indigenous manufacturers. Constant follow-up action is beiVig taken the suppliers of plant and equipment to expedite deliveries.

IRRIGATION IN GUJARAT AND SAURASHTRA

1718. SHRI I. K. KALANIA: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) the expenditure so far incurred in each year out of the provision made in the Fourth Five Year Plan for irrigation in Gujarat and Saurash-tra; and
- (b) the steps contemplated for augmenting the irrigation potential in Saurashtra in view of the absence of ground water sources in the rocky soil of that area?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) The location of irrigation projects in any region depends on the topographical features and availability of water resources.